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C.A.No. 6942 OF 2000
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ITEM No.103 Court No. 9 SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6942 of 2000@@
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Waryam Singh Appellant (s)

VERSUS

Baldev Singh Respondent (s)
(With office report)

Date : 23/10/2002 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA
HON'BLE MR. JUSTICE ARUN KUMAR

For the Appellant Mr. Sudhir Walia, Adv.
Mr. Mahinder Singh Dahiya, Adv.

For Respondent Mr. Dabasis Misra, Adv.

UPON hearing counsel the Court made the following
O R D E R

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.SP2
Mr. Sudhir Walia, learned counsel for the appellant started his arguments at 11.55. a.m. and concluded at 2.20 p.m. Thereafter, Mr. Debasis Misra, learned counsel for the respondent addressed the Court for five minutes.
Hearing concluded.
Judgment reserved.

.SP1

Anita (V.P. Tyagi)
Court Master